

## Annexure-7

Bliss House Private Limited

Date of commencement of CIRP: 21.01.2026

List of Creditors (Version 2.0) drawn as on 27.05.2026 (Updated List of Creditors)

(Earlier List of Creditors (Version 1.0) drawn as on 11.02.2026)

List of Operational Creditors (Government dues)

Sl.No	Details of Claimant		Details of claim Received		Details of claim Admitted			Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claims under verification	Amount of claim not admitted	Remarks, if any	
	Department	Government	Date of Receipt	Amount Claimed	Amount of Claim admitted	Nature of Claim	Whether related party?						% of voting share in CoC, if applicable
1	Income Tax Officer Ward 5(1), Delhi	Central Government	03.02.2026	₹ 26,52,00,040	₹ 26,52,00,040	Operational Creditor/Unsecured	No	NA	₹ -	₹ -	₹ -	₹ -	
	Total			₹ 26,52,00,040	₹ 26,52,00,040				₹ -	₹ -	₹ -	₹ -	
This admissibility and quantum of this claim are subject to revision/modification based on the additional information and records, particularly relating to appeal(s) against the claimed amount, if any, details of which is awaited from the erstwhile management of the Corporate Debtor.													